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74) of the Water and Power Development Consultancy Services (India) Limited and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act. 1956, a copy each (in English and Hindi) of the following papers:—

- (i) Fifth Annual 'Report and Accounts of the Water and Power Development Consultancy Services (India) Limited, for the year 1973-74, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (ii) Review by Government on the working of the Company. [Placed in Library. See No. LT-9349/75 for (i) and (ii)].

Notifications under the Wild Life (Protection) Act, 1972

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNA-SAHEB P. SHINDE): Sir, I beg to lay on the Table, under sub-section (2) of section 63 of the Wild Life (Protection) Act, 1972, a copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Irrigation (Department of Agriculture):—

- (i) Notification G.S.R. No. 179(E), dated the 1st April, 1975, publishing the Punjab Wild Life (Stock Declaration) Rules, 1975.
- (ii) Notification G.S.R. No. 180(E), dated the 1st April, 1975, publishing the Punjab Wild Life (Transactions and Taxidermy) Rules, 1975 [Placed in Library. See No. LT-9467/75 for (i) and (ii)]

Annual report and audited accounts (1972-73) of the Khuda Baksh Oriental Public Library, Patna

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): Sir, I beg to lay on

the Table a copy (in English and Hindi) of the Third Annual Report and Audited Accounts of the Khuda-Baksh Oriental Public Library, Patna, for the year 1972-73, under sub-section (4) of section 21 of the Khuda Baksh Oriental Public Library Act, 1969. [Placed in Library. See No. LT-9351/75.]

- I. Annual reports (1973-74) of the Technical Teachers' Training Institutes, Calcutta, Bhopal, Chandigarh and Madras.
- II. Annual report (1973-74) of the Indian Council of Social Science Research, New Delhi.
- III. Annual report (1973-74) of the Indian Institute of Technology, Delhi.

SHRI D. P. YADAV: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report of the Technical Teachers' Training Institute (Eastern Region) Calcutta, for the year 1973-74.
- (ii) Annual Report of the Technical Teachers' Training Institute (Western Region) Bhopal, for the year 1973-74.
- (iii) Annual Report of Technical Teachers' Training Institute (Northern Region) Chandigarh, for the year 1973-74.
- (iv) Annual Report of the Technical Teachers' Training Institute (Southern Region) Madras, for the year 1973-74. [Placed in Library. See No. LT-9350/75 for (i) to (iv)].
- (v) Annual Report of the Indian Council of Social Science Research, New Delhi, for the year 1973-74. [Placed in Library. See No. LT-9468/75].
- (vi) Annual Report of the Indian Institute of Technology, Delhi, for the year 1973-74. [Placed in Library. See No. LT-9529/75].
 - I. Annual reports (1968-69) and (1969-70) of the Indian Museum, Calcutta and related papers.
- II. Annual accounts (1971-72) of the Indian Institute of Technology, Kanpur and related papers.

SHRI D. P. YADAY: Sir, I also beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following papers:--
 - (i) Annual Report of the Indian the Museum, Calcutta, for 1968-69.
 - (ii) Annual Report of the Indian Museum, Calcutta, for the 1969-70.
 - (iii) Statement giving reasons for the delay in laying the Reports mentioned at (i) and (ii) above. [Placed in Library, See No. LT-9528/75 for (i) to (iii)].
- II. A copy each (in English and Hindi) of the following papers:-
 - (i) Annual Accounts of the Indian Institute of Technology, Kanpur, for the year 1971-72 and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
 - (ii) Statement giving reasons for the delay in laying the document mentioned at (i) above. [Placed in Library. See LT-9384/75 for (i) and (ii)].

Annual report and Statement of Income and Expenditure (1972-73) of the Indian Institute of Science, Bangalore and related papers.

SHRI D. P. YADAV: Sir, I also beg to lay on the Table.

A copy each (in English and Hindi) of the following papers:-

- (i) Annual Report of the Indian Institute of Science, Bangalore, for the year 1972-73
 - (ii) Statement of Income and Expenditure of the Indian Institute of Science, Bangalore, for the year 1972-73.
 - (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) and (ii) above. [Placed in Library. See No. LT-9350/75 for (i) to (iii)].

SUBRAMANIAN SWAMY SHRI (Uttar Pradesh): Sir, I profest. have the IIT's Report for 1971-72. Am I right? Is that what you have laid? Everytime we get up here and protest that we get old reports, and you have directed the Minister. How many times are you going to do it? My submission is: don't do it again. Again he has given that old 1971-72 report which is very much out of date. The IIT is a baby of Parliament; it is created by an Act of Parliament. Nobody else can discuss it. Therefore, please tell the Minister that he must lay the latest reports, as early as possible, before this session ends.

on the Table

MR. CHAIRMAN: According to the document it is for 1973-74.

SHRI SUBRAMANIAN SWAMY: It is for Delhi, not for IIT. Kanpur.

MR. CHAIRMAN: Let us verify.

SHRI D. P. YADAV: He is right. (Interruptions)

SHRI SUBRAMANIAN SWAMY: The IIT at Kanpur is in a complete mess and we must have an opportunity to have a discussion on it.

MR. CHAIRMAN: One minute.

SHRI D. P. YADAV: On a point of clarification. We are laying not only the report on IIT, Delhi for 1973-74 but also that of Kanpur for 1971-72.

SHRI RABI RAY (Orissa): Why?

SHRI NIREN GHOSH (West Bengal): Why? That is the whole point. What is the point of laying on the Table....

(Interruptions)

MATHEW KURIAN (Kerala): This point was raised in Rajya Sabha in the session before the last. This is not the first time that this point is being mentioned. We know that in the IITs in Kanpur, Madras and Delhi, gross frregularities have been committed and those who are running these institutions are perpetuating these irregularities, injustices and anti-labour policies in these institutions and they have